

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-57-2020**

Krishna Savlo Naik

... Applicant

Versus

State of Goa & Anr.

... Respondents

Shri Damodar Dhond with Shri Swapnil Nasolkar, Advocate for the Applicant.

Shri Gaurish Nagvenkar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 14 October 2020****P.C. :**

The learned Additional Public Prosecutor seeks time to file the prosecution say on record. He seeks one week's time. He also assures the Court that he will serve advance copy of the say on the applicant's counsel.

2. Post the matter on 21.10.2020.

DAMA SESHADRI NAIDU, J.

NH